Annexure – 3

Name of the corporate debtor: Vindhya Cereals Private Limited; Date of commencement of Liquidation: 29/10/2021; List of creditors as on: 13/06/2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)

Identificatio Remarks, if Name of **Details of claim** Amount of Amount of Amount of Details of claim admitted Amount creditor n No. received of any mutual claim not claim under any verification continge dues, that admitted Date of | Amount Whethe % voting Amount of Nature Amount Amount nt claim may be claimed receipt covered by share in claim of covered by r set-off guarantee admitted claim security related CoC party? interest 26.11.2021 698385977.19 698385977.19 Punjab Pan No-698385977.19 SECURED 210000.00 NO 100 NIL

698385977.19

(Liquidation Value)

Details of Security Interest of Secured Financial Creditors

698385977.19

698385977.19

TOTAL

National Bank AAACP0165G

S.	Secured	Securities where pari pasu	Collateral Security / Primary Securities where mortgage has been created and having exclusive security interest	Security	у
No.	Creditor	charge with other lender		Interes	t Value.
1.	Punjab	NA	Primary Security- 1) Hypothecation of entire current assets (being stock of raw materials/WIP/Finished Goods), at the premises or at such other places as may be approved by the	Rs. 2,1	10,000.00
	National		bank from time to time including goods in transit/shipment, book debts, outstanding moneys, receivables, claim and bills both present and future.	(Rs. Tv	wo Lakh
	Bank		2) Equitable mortgage of land and building constructed thereon situated at Kh No. 167/2/4, ward no. 13, P.H. No. 8, Obedullahganj, Tehsil Goharganj, Distt. Raisen (M.P.) measuring	Ten 1	Thousand
	Total Claim		0.52 acres (22651 sq ft) standing in the name of the company i.e., M/s Vindhya Cereals Pvt Ltd.	only).	
	Rs.		3) Hypothecation of entire fixed assets of the company including plant & machinery (present & future).		
	698385977.				
	19		Collateral Security- 1) Petrol Pump on Diverted land situated at Kh. No. 46/2/2/1 & 46/2/2/2, PH No. 22, Village- Chiklod Kalan, Bhopal Road, Tehsil-Gohargaj, Dist. Raisen standing in		
			the name of Mr. K K Argal & Smt. Shakuntala Argal.		
			2) House No. 13, Corner Plot No. A-8, Shree Homes, Village-Chuna Bhatti, Kolar Road, Bhopal standing in the name of Dr. Ameeta Argal w/o Shri. K. K. Argal.		
			3) Lease hold property situated at House No. E-5/68, Arera Colony, Bhopal MP standing in the name of Dr. Amita Argal and Smt. Shakuntala Argal.		
			4) Petrol Pump on Diverted Land situated at Kh. No. 167/2/2, ward no. 13, P.H. No. 8, Obedullahganj, Tehsil Goharganj, Distt Raisen (M.P.) standing in the name of Mr. Akhilesh Kumar		
			Argal.		
			Guarantees/Guarantors:		
			1. Mr. K K Argal (Director), 2. Mrs. Ameeta Argal (Director), 3.Mr. Mehmood Noor Khan (Director), 4. Mr. Akhilesh Kumar Argal, 5.Mr. Amitesh Kumar Argal		

Sajjan Kumar Dokania Liquidator